

Khamgaon, Chopda, Narkhed, Gadchiroli, Nandurbar, Gondia, Paithan, Buldhana, Chalisgaon, Malkapur, Saoner, Tosgaon, Jalgaon, Latur and Nanded.

Out of the 15 towns recommended by the Government of Maharashtra within the Budgetary allocation for the Scheme and taking into consideration the prioritisation indicated by the State Government proposals under IDSMT Scheme in respect of the following 8 towns were sanctioned;

Gandchiroli, Gondia, Chopda, Khamgaon, Narkhed, Malkapur, Nandurbar and Paithan.

Central Assistance of Rs. 192.50 lakhs has also been released in respect of the above 8 towns.

No proposals for 1991-92 have yet been received from the Government of Maharashtra.

Illiteracy Amongst Backward Classes and Reservation For Students

2722. SHRI MUKUL WASNIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether illiteracy is more among the Backward Classes as compared to other communities;

(b) if so, whether the Govt. have any plans to implement the recommendations of the Mandal Commission concerning reservations for the Backward Classes in educational institutions; and

(c) if not, the alternative measures the Government propose to take to ensure

educational opportunities to students from the Backward Classes?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) The Office of Registrar General maintains data on literacy for total population, women, scheduled castes and scheduled tribes only.

(b) and (c). The Supreme Court has directed that no steps for implementation of Government order on Recommendations of Mandal Commission except the identification of castes to be benefitted shall be taken until the matter is heard. It has further directed that scope of the order shall not be extended without leave of the Court.

The approach in the New Education Policy is to provide to educationally deprived sections incentives and facilities in order that they make up the disadvantages transmitted through the social environment and the accident of birth.

Performance of Indians in Seoul Olympic and Beijing Asian Games

2723. SHRI MUKUL WASNIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have analysed the reasons for the poor performance of the Indian Players in the Seoul Olympic and Beijing Asian Games;

(b) if so, the details thereof;

(c) whether the Government have planned comprehensive strategies to improve the performance of the players in the forthcoming Olympic Games; and

(d) if so, the details thereof?

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (KUMARI MAMATA BANERJEE):

(a) Yes, Sir.

(b) The performance of the Indian Sports contingent in the Seoul Olympics was, by and large, according to expectations, barring a few individual exceptions. The Indian Olympic Association (IOA)'s report on performance in Beijing Asian Games is yet to be received by Government. However, in consultation with SAI we have reviewed the performance in these events and have identified constraints like lack of adequate resources, very narrow base of sportspersons at competitive level and absence of required sports infrastructure in the schools and colleges, etc.

(c) and (d). Government propose to give due priority to promotion of sports and games by removing the existing constraints for their development. This is being done by making more resources available for the training and foreign exposure of the identified elite sportspersons, using available resources cost effectively. The plans have been drawn up for coaching/training and foreign exposure of the sportspersons in consultation with the concerned National Sports Federations.

Reservation of Seats for Muslim Students in Aligarh Muslim University

2724. SHRI SHANKERSINH VAGHELA:
DR. A.K. PATEL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether certain percentage of seats

are reserved for Muslim candidates for admission in Class XI, degree courses, post-graduate courses and professional courses in the Aligarh Muslim University;

(b) if so, the details thereof;

(c) whether there is any other Central University in the country where reservation of seats is made on the basis of religion of the applicants;

(d) if so, the details thereof;

(e) whether the Aligarh Muslim University authorities had reviewed the admission policy of the University and reservations for Muslim candidates; and

(f) if so, the decisions taken and whether the same have since been implemented?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

(e) and (f). In its meeting held on 20.8.89, the Court of Aligarh Muslim University resolved to accept the recommendations of the Tyabji Committee which was constituted by the University to review its admission policy. The Committee has, inter alia, suggested that 50% of the seats in Class XI, degree courses, Master's Courses, Diploma and Professional Courses in Aligarh Muslim University should be reserved for Muslim candidates. This decision is contrary to the provisions of Section 8 of the Aligarh Muslim University Act, 1920 which provides that the University shall be open to all persons of either sex and of whatever race, religion,